

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD


ABSTRACT

Sub: Establishment - High Court for the State of Telangana -
Gazetted - Appointment of the post of Registrar General,
High Court for the State of Telangana - Orders - Issued

ORDER ROC. NO. 4712/2021-Estt.1, DATED:18.10.2021.

In exercise of the powers conferred by Article 229 (1) of the Constitution of India and under Rule 5 of High Court Service Rules 2019, the Honourable the Chief Justice, High Court for the State of Telangana is pleased to appoint Dr. D. Nagarjun, Special Sessions Judge for trial of cases relating to Atrocities against Women -cum- XI Additional Metropolitan Sessions Judge, Hyderabad as Registrar General, High Court for the State of Telangana with immediate effect.

1. Dr. D. Nagarjun, will immediately handover charge of his post to the Special Sessions Judge for trial of cases relating to Atrocities against Women-cum-X Additional M.S.J., Hyderabad and take charge of his new post from the Registrar (Administration), High Court for the State of Telangana, Hyderabad who is holding full additional charge of the said post.
2. The Special Sessions Judge for trial of cases relating to Atrocities against Women-cum-X Additional M.S.J., Hyderabad will hold full additional charge of the post of Special Sessions Judge for trial of cases relating to Atrocities against Women -cum- XI Additional Metropolitan Sessions Judge, Hyderabad, until further orders.


Lawa
18/10/21
REGISTRAR (VIGILANCE)

To

1. The Officers concerned.
2. The Prl. Secretary to the **Hon'ble the Chief Justice** and Personal Secretaries to the **Hon'ble Judges** (for placing before their Lordship's for kind perusal)
3. The Personal Secretaries to all the **Registrars**, High Court for the State of Telangana at Hyderabad (for placing before the Registrars for information).
4. The Officers of the High Court.
5. The Joint Registrar-cum-Drawing officer, High Court for the State of

Telangana at Hyderabad

6. All the Section Heads, High Court for the State of Telangana at Hyderabad
 7. The Overseer, High Court for the State of Telangana at Hyderabad.
 8. All the Unit Heads in the State of Telangana.
 9. The Director, Telangana State Judicial Academy, Secunderabad.
 10. The Secretary to Government, Law Department, Telangana Secretariat, Hyderabad
 11. The Member Secretary, Telangana State Legal Services Authority, Hyderabad
 12. The Member Secretary, Telangana State Legal Services Committee, Hyderabad
 13. THE DIRECTOR OF TREASURIES AND ACCOUNTS, HYDERABAD
 14. PAY AND ACCOUNTS OFFICER, HYDERABAD
- Spare: